GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3222 ANSWERED ON:28.07.2009 QUOTA FOR RURAL AND TRIBAL AREAS IN PMF Pratapsinh Shri Chauhan Prabhatsinh;Rajaram Shri Wakchaure Bhausaheb

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any quota prescribed for recruitment of the tribals in Para-Military Forces (PMFs);
- (b) if so, the details thereof, force and State-wise;
- (c) whether the quota prescribed for recruitment in rural and tribal areas has been filled;
- (d) if so, the number of such personnel recruited during each of the last three years, State-wise and force-wise;
- (e) whether the Government has any proposal to launch a special recruitment drive for recruitment to the PMF in tribal and rural areas of the country; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): Yes, Madam. Quota prescribed for recruitment of tribals in Group 'C' & Group 'D' posts in Para-Military Forces (PMFs), are as per DOP&Ts O.M. No. 36017/1/2004-Estt (Res) dated 5.7.2005 and are as under:-

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State Percentage of State Percentage of ST Reservation

Andhra Pradesh 7 Nagaland 45

Arunachal Pradesh 45 Orissa 22

Assam 12 Punjab 0

Bihar 1 Rajasthan 13

Chhatisgarh 32 Sikkim 21

Goa 0 Tamil Nadu 1

Gujarat 15 Tripura 31

Haryana 0 Uttranchal 3

Himachal Pradesh 4 Uttar Pradesh 1
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Jammu & Kashmir 11 West Bengal 5

Jharkhand 26 Andman & 8 Nicobar Islands

Karnataka 7 Chandigarh 0

Kerala 1 Darda & 43 Nagar Haveli

Madhya Pradesh 20 Daman & Diu 9

Maharashtra 9 Delhi 7.5

Manipur 34 Lakshadweep 45

Meghalaya 44 Pondicherry 0

Mizoram 45

(c): There is no quota fixed on this basis.

(d) to (f): Does not arise.